## COURT-I

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 93 OF 2017

# Dated: 14<sup>th</sup> May, 2018

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: NTPC Limited Vs. Central Electricity Regulatory Commission & Ors.		 Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Mr. S. Venkatesh Mr. Sandeep Rajpurohit Mr. Vikas Maini	
Counsel for the Respondent(s) :	Mr. Ravin Dubey for R-2	

# <u>ORDER</u>

Learned counsel for the appellant seeks two weeks more time to file rejoinder. He may take steps to file the same on or before 29.05.2018 after serving copy on the other side.

List the matter on 16.07.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk